

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2475

ANSWERED ON:06.02.2014

MANNED UNMANNED ROB RUB

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Will the Minister of RAILWAYS be pleased to state:

(a) the details of the proposals for construction of Road Over Bridges/Road Under Bridges (ROBs/RUBs) including those from Gujarat, Madhya Pradesh, Bihar, Chhattisgarh received/ approved, completed and pending during the last three years and the current year, State/ zone-wise;

(b) whether the construction of the ROBs/RUBs is progressing as per laid schedule;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the details of funds allocated and utilised for the purpose during the said period, zone-wise; and

(e) the steps proposed to be taken by the Railways for timely completion of the said projects to avoid cost overruns?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a): The Indian Railways is widespread throughout the country and it has been divided into 16 zones for smooth administration. As such, the data Under Bridges (ROBs/RUBs) are maintained Zone wise and not State wise. The Zone-wise details are appended.

i) Proposals approved: Appendix-I.

ii) Construction completed: Appendix-II

All the complete proposals received from State Governments within time wherein state government agrees to bear its share of construction as per cost-sharing formula are generally approved by Railways.

(b) & (c): The smooth progress of construction of ROBs/RUBs mainly depends on positive cooperation from the State Govt. In cases where progress is hampered, the main reasons are as follows: # Late sanction of corresponding work in the State Budget.

Inadequate fund allocation by the State Govt.

Non-submission of General Agreement Drawing(GAD) & estimate by the State Govt.

Frequent changes in alignment of approaches.

Non-availability of encumbrance free land for construction of approaches.

Delay in providing consent of closure of level crossings.

(d): The zone-wise details of funds allocated and utilised for construction of ROBs/RUBs during the last three years and current year is Appended as Appendix-III.

(e): Railways has taken following measures for timely completion of construction of ROB/RUB projects:

Engaging single agency for construction of Railway Bridge as well as the approaches.

Joint survey with all stakeholders including State Govt. to finalise the tentative GAD

Circulation of check list and guidelines for preparation of GAD to State Govt. to avoid any back reference from Railway to State Govt.

Standardization of drawings for various spans to avoid delay in designing.

Nomination of nodal officer for single window clearance of GAD from Railway side.

Use of pre-cast/pre-fabricated components of the bridge.

with regard to construction of Road Over Bridges /Road